To Ch. Sohran A. W. Actram P. K. Matafatin

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T .A./R.A. No	141	199
		Applicant (s)

Versus

Dozan of Share Colles Respondent (s)

Sr. No.	Date	Order with Signature
	4	
1.	13.4.9	This application impugnes the order passed by the
		Divisional Personnel Officer, Khurdha Road, on 18.1.1989.
		Heard Mr. G.Rath for the applicant. At present against
		this order of the Divisional Personnel Officer, Khurdha
		Road, an appeal-cum-representation has been made to the
25 U		General Manager, SER, Garden Reach, Calcutta. Since ohe
		of the remedies exhausted sees no order has been passed
E		in the appeal-cum-representation said to have been filed,
2		preferred, we are not inclined to accept the application
		at present. We make it clear that the applicant if has a
®	1	cause for grievance against the ultimate order that may
	1	be passed by the General Manager, SER, he may approach this
		Tribunal in an appropriate application. We would further
		direct that the representation pending be disposed of
		within one & half month from the date of receipt of a copy
d N		of this order. Promute Vice-Chairman

Member (J)